

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 10**  
**(IB)-202(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs.

.... Applicant/petitioner

Bhushan Power and Steel Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 20.02.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the applicant :

For the respondent:

Mr. Amit Singh Chaddha, Sr. Adv., Mr. Ayush Sharma,  
Mr. Amit Kr. Bhattacharya, Adv. for Intervenor.

Mr. Ratnanko Banerjee, Sr. Adv., Mr. Monish Panda,  
Mr. Mrinal Bharat Ram, Mr. Sahil Mongia, Adv. for  
CD

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu  
Chaturvedi, Advocates for RP

Mr. Bishwajit Dubey, Ms. Srideepa Bhattacharya,  
Adv. for CoC

Mr. Saurabh Kalia, Mr. Arjun Asthana, Ms. Sreenita  
Ghosh, Adv. in CA-1008/2018.

Mr. Sanjay Bhatt, Mr. Srishti Kapoor, in CA-537,  
1355/18.

Mr. Lalit Mohan, Mr. Aditya P. Pandey, Adv.

Mr. Ashish Rana, Mr. Pronoy Choudhary, Mr. Sahil  
Dhawan, Mr. Suresh Baxy, Mr. Anurag Kr. Singh,  
Adv. in CA-935/2018.

Mr. Manu Beri, Adv. in CA1247/18.

Mr. Amitabh A.

**ORDER**

**CA-254(PB)/2019:-**

We have heard Mr. Abhinav Vashisth, learned senior counsel for the  
Resolution Professional, Mr. Ramji Srinivasan, learned senior counsel for



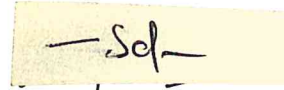
the CoC and Mr. Amit Singh Chaddha, learned senior counsel for intervenors.

Learned counsel for the CoC further states that an application seeking day to day hearing has been filed vide diary No. 07101201344, today which is under objection in the registry. Objections be removed and the application be brought on record.

List all the applications along with main matter which is listed before Principal Bench on 26.02.2019.



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

20.02.2019  
Aarti Makker